## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 116/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

Name of the Company:

Allahabad Bank

Gujarat Foils Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PRANAV DESAZ LAWYER PRHIMMIN

2. Mr. Wandish Chudgas 7 a/w Mr. Raheel Patel 7 16. Ms. Danavati Associates

Learned Advocate Mr. Pranav Desai present for Applicant/ Financial Creditor. Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Raheel Patel i/b. Nanavati Associates present for Respondent.

Objections filed.

At request of Learned Counsel for Applicant.

List the matter on 18.09.2017 for hearing before admission.

MEMBER JUDICIAL

Dated this the 15th day of September, 2017.